

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1293 of 2019

IN THE MATTER OF:

Oriental Bank of Commerce

...Appellant

Versus

Helios Photo Voltaic Ltd.

...Respondent

For Appellants:

Counsel for Appellant present but did not mark appearance

For Respondent:

Shri Alok Dhir, Ms. Varsha Banerjee and Shri Kunal Godhwani

O R D E R

10.02.2020 Counsel for Appellant has not filed list of dates and events in chronological order as was directed on 23rd January, 2020. Again when she starts her arguments, she is unable to assist us with the necessary dates and links in the case. The Appellant should do the necessary compliance of Order dated 23rd January, 2020.

Counsel for Respondent wants to file the list of dates and events. The same may be filed in the Registry.

Counsel for the Appellant seeks date in April.

List the Appeal on 1st April, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md